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**Office of the District Judge, Purba Medinipur.
(English Department)**

No. 1380 /IV-3

From : Shri S. K. Mahanty,
District Judge,
Purba Medinipur.

To : The Registrar General,
High Court, Calcutta.

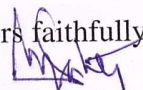
Dated, Tamluk, the 6th day of June, 2016.

**Sub : Furnishing of statements for the month of May, 2016 relating to
updatation of data in the courts website**

Sir,

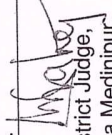
With reference to the Hon'ble Court's letter No. 210-RG dated 20.01.2016, received by fax on 20.01.2016, on the above subject, I have the honour to furnish herewith the required information under the Judgeship of Purba Medinipur, for favour of your kind perusal.

Yours faithfully,


District Judge,
Purba Medinipur,
06.06.2016

**PENDENCY IN THE DISTRICT OF PURBA MEDINIPUR
FOR THE MONTH OF MAY, 2016**

Sri. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-vis previous month			Disposal of cases which are more than five years old			Pendency of Cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	23631	104671	128302	476	5692	6168	438	5053	5491	23669	105310	128979	0.16 % increase	0.61 % increase	0.77% increase	67	150	217	4526	9693	14219
4	What is the progress made on those targets																				
	Disposal of cases which are more than five years old has been decreased to some extent than previous month.																				


 District Judge,
 Purba Medinipur,
 06-06-2016